

National Company Law Tribunal

Allahabad Bench

CP NO. 93/ND/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE COMPANY: *Bijnoor Engg. Pvt Ltd*

SECTION OF THE COMPANIES ACT/I & B CODE: *397/398 of the Companies Act of 1956*

| <u>Sl. NO.</u> | <u>Name</u>                 | <u>Designation</u> | <u>Representation</u> | <u>Signature</u>   |
|----------------|-----------------------------|--------------------|-----------------------|--------------------|
| <u>1.</u>      | <i>AJAY KUMAR<br/>SINGH</i> | <i>Adv</i>         | <i>Petitioner</i>     | <i>[Signature]</i> |
| <u>2.</u>      | <i>MR. ARUN SAXENA</i>      | <i>ADV</i>         | <i>Respondents</i>    | <i>Nalini</i>      |
| <u>3.</u>      | <i>MS. NALINI</i>           | <i>ADV.</i>        |                       |                    |

CP NO.93(ND)2015

On being mentioned, the case is taken up. Since, the petitioner counsel is reported to be indisposed. Hence, the matter is adjourned to 14<sup>th</sup> December, 2017.

*[Signature]*

**H.P. Chaturvedi,  
Member (Judicial)**

Dated:21.11.2017

Typed by:  
*Kavya Prakash Srivastava*  
(Stenographer)